

action taken by the local police to arrest the absconding persons; and

(d) the special measures taken to maintain law and order and to protect the life, property and honour of the women in the area?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) A statement giving the requisite information is laid on the Table of the House. [Placed in Library. See No. LT-1565/78.]

(b) and (c). On 26th January, 1978, Shri Ganga Bishan, resident of 767 Gali Kundewallan, Hauz Qazi reported that at 5 P.M., Shri Mohan Lal and others assaulted him with fist blows and also threw some brick-bats towards his house. A case vide FIR No. 64 u/s 147/148/149 IPC was registered the same day and investigation taken up. 10 persons have been arrested.

No incident of stabbing took place on 26-1-1978 in the jurisdiction of Police Station Hauz Qazi. However, a case FIR No. 65 dated 26-1-1978 u/s 324 IPC was registered at the Police Station as one Shri Sadhu Ram was hit by an empty bottle on the forehead over the issue of demand of a bottle of wine. Two persons have been arrested in this case.

(d) Local police is keeping a close vigil on bad characters of the area and necessary preventive measures are taken as and when warranted to maintain law and order.

Finalisation of Draft Sixth Plan/Rolling Plan/Annual Plan

283. PROF. P. G. MAVALANKAR:
SHRI DURBA CHAND:
SHRI VIJAY KUMAR
MALHOTRA:

Will the Minister of PLANNING be pleased to state:

(a) whether Government have finalised the Draft Sixth Five Year Plan or a Rolling Plan for the said period or an annual plan covering the first year of the said period;

(b) if so, when will it be presented to Parliament and people of India; and

(c) the main indications of the Government thrust and emphasis in this regard?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (c). The Planning Commission is engaged in the preparation of the Draft outline of the next Five Year Plan (1978—83) which is proposed to be discussed at the meeting of the National Development Council likely to be held on 18th March, 1978. The exercises on the Annual Plan for 1978-79, the first year of the next plan, have been completed and its broad details will be submitted to Parliament alongwith the budget proposals for the year on 28th February, 1978.

Coal Orissa in States

284. PROF. P. G. MAVALANKAR:
SHRI S. D. SOMASUNDA-
RAM:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that coal crises has been adversely affecting several of the States in the country during the current financial year;

(b) if so, broad details thereof; and

(c) the steps being taken by Government to improve the said situation and with what results?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b). There has been no coal crisis during the current financial year. However occasionally some consumers have complained of inadequate receipt of coal. The supply of coal to consumers during the current financial year upto the month of December has exceeded last year's supply for the corresponding period by about 3.8 million tonnes.

(c) There was some shortfall in production due to shortage of explo-